

**Sub.:- Regarding quotation for 115 Bare Acts for Residential Library of Trainee Officers and Judicial Officers who have completed their Training & presently holding their respective Courts in different Courts Complexes of District Courts, Delhi.**

Sir/Madam,

You are requested to send the quotation for Latest Edition of 115 Bare Acts mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in Judges' Library, Seventh Floor, South-West District, Dwarka Courts Complex, New Delhi on or before 14-12-2022 (Wednesday) at 4:00 p.m.**, which will be opened in the presence of representatives of the Publishers/Suppliers/Vendors on the same day i.e. **14-12-2022 (Wednesday) at 4:00 p.m. in Judges' Library, Seventh Floor, South-West District, Dwarka Courts Complex, New Delhi**, failing which it will be presumed that you are not interested in sending the quotation for 115 Bare Acts.

You should quote the rates of the Latest Edition of Bare Acts for which you are required to submit the Sample(s). Without Sample(s) of Bare Acts, quotation shall not be considered by the Centralized Library Committee.

Thanking you,

Yours faithfully,



(JAI BHAGWAN)

Branch Incharge/Sr.JA Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As above.**

**LIST OF 115 BARE ACTS**

<b>S. NO.</b>	<b>NAME OF THE BARE ACT</b>	<b>AUTHOR</b>	<b>NO.OF COPIES</b>
1	AADHAAR (TARGETED DELIVERY OF FINANCIAL AND OTHER SUBSIDIES, BENEFITS AND SERVICES) ACT, 2016	BARE ACT	268
2	AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981	BARE ACT	268
3	ARBITRATION AND CONCILIATION ACT, 1996	BARE ACT	268
4	ARMS ACT, 1959	BARE ACT	268
5	BANKERS' BOOKS EVIDENCE ACT, 1891	BARE ACT	268
6	BAR COUNCIL OF INDIA RULES ALONG WITH ALLIED RULES AND ADVOCATES ACT, 1961	BARE ACT	268
7	PROHIBITION OF BENAMI PROPERTY TRANSACTIONS ACT, 1988	BARE ACT	268
8	BOMBAY PREVENTION OF BEGGING ACT, 1959	BARE ACT	268
9	CENTRAL VIGILANCE COMMISSION ACT, 2003	BARE ACT	268
10	CODE OF CIVIL PROCEDURE, 1908	BARE ACT	268
11	CODE OF CRIMINAL PROCEDURE, 1973	BARE ACT	268
12	COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT, 2015	BARE ACT	268
13	COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005	BARE ACT	268
14	COMPANIES ACT, 2013	BARE ACT	268
15	COMPETITION ACT, 2002 WITH ALLIED RULES	BARE ACT	268

<b>S. NO.</b>	<b>NAME OF THE BARE ACT</b>	<b>AUTHOR</b>	<b>NO.OF COPIES</b>
16	CONSTITUTION OF INDIA	BARE ACT	268
17	CONSUMER PROTECTION ACT, 1986	BARE ACT	268
18	CONTEMPT OF COURTS ACT, 1971	BARE ACT	268
19	CONTRACT LABOUR ACT, 1970	BARE ACT	268
20	COPYRIGHT ACT, 1957	BARE ACT	268
21	COURT FEES ACT, 1870	BARE ACT	268
22	CRIMINAL LAW (AMENDMENT) ACT, 2013	BARE ACT	268
23	CRIMINAL LAW (AMENDMENT) ACTS AND ORDINANCES	BARE ACT	268
24	CUSTOMS ACT, 1962	BARE ACT	268
25	DELHI DEVELOPMENT ACT, 1957	BARE ACT	268
26	DELHI EXCISE ACT, 2009	BARE ACT	268
27	DELHI LAND REFORMS ACT, 1954	BARE ACT	268
28	DELHI LAND REVENUE ACT, 1954	BARE ACT	268
29	DELHI MUNICIPAL CORPORATION ACT, 1957	BARE ACT	268
30	DELHI POLICE ACT, 1978	BARE ACT	268
31	DELHI PUBLIC GAMBLING ACT, 1955	BARE ACT	268
32	DELHI RENT CONTROL ACT, 1958	BARE ACT	268
33	DELHI SHOPS AND ESTABLISHMENTS ACT	BARE ACT	268
34	DELHI SPECIAL POLICE ESTABLISHMENT ACT, 1946	BARE ACT	268
35	DESIGNS ACT, 2000	BARE ACT	268
36	DIVORCE ACT, 1869	BARE ACT	268

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37	DOWRY PROHIBITION ACT, 1961	BARE ACT	268
38	DRUGS AND COSMETICS ACT, 1940	BARE ACT	268
39	ELECTRICITY ACT, 2003	BARE ACT	268
40	EMPLOYEE'S COMPENSATION ACT, 1923	BARE ACT	268
41	EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT 1952 ALONG WITH E.P.F. SCHEME, 1952 WITH ALLIED SCHEMES, RULES AND FORMS	BARE ACT	268
42	EMPLOYEES' STATE INSURANCE ACT, 1948	BARE ACT	268
43	EVIDENCE ACT, 1872	BARE ACT	268
44	FACTORIES ACT, 1948	BARE ACT	268
45	FAMILY COURTS ACT, 1984	BARE ACT	268
46	FATAL ACCIDENTS ACT, 1855	BARE ACT	268
47	FOOD SAFETY AND STANDARDS ACT, 2006	BARE ACT	268
48	FOREIGN EXCHANGE MANAGEMENT ACT, 1999	BARE ACT	268
49	FOREIGN MARRIAGE ACT, 1969	BARE ACT	268
50	GENERAL CLAUSES ACT, 1897	BARE ACT	268
51	GUARDIANS AND WARDS ACT, 1890	BARE ACT	268
52	HINDU ADOPTION AND MAINTENANCE ACT, 1956	BARE ACT	268
53	HINDU LAWS (CONTAINING 5 ACTS)	BARE ACT	268
54	HINDU MARRIAGE ACT, 1955	BARE ACT	268
55	HINDU MINORITY AND GUARDIANSHIP ACT, 1956	BARE ACT	268
56	HINDU SUCCESSION ACT, 1956	BARE ACT	268

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57	IMMORAL TRAFFIC (PREVENTION) ACT, 1956	BARE ACT	268
58	INCOME TAX ACT	BARE ACT	268
59	INDIAN CHRISTIAN MARRIAGE ACT, 1872	BARE ACT	268
60	INDIAN CONTRACT ACT, 1872	BARE ACT	268
61	INDIAN EASEMENTS ACT, 1882	BARE ACT	268
62	INDIAN PENAL CODE, 1860	BARE ACT	268
63	INDIAN PARTNERSHIP ACT, 1932	BARE ACT	268
64	INDIAN STAMP ACT, 1899	BARE ACT	268
65	INDIAN SUCCESSION ACT, 1925	BARE ACT	268
66	INDUSTRIAL DISPUTES ACT, 1947	BARE ACT	268
67	INFORMATION TECHNOLOGY ACT, 2000	BARE ACT	268
68	JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN) ACT, 2015	BARE ACT	268
69	LAND ACQUISITION ACT, 1894	BARE ACT	268
70	LIMITATION ACT, 1963	BARE ACT	268
71	LOKPAL AND LOKAYUKTAS ACT, 2013	BARE ACT	268
72	MEDICAL TERMINATION OF PREGNANCY ACT, 1971	BARE ACT	268
73	MENTAL HEALTH ACT, 1987	BARE ACT	268
74	MENTAL HEALTHCARE ACT, 2017	BARE ACT	268
75	MINIMUM WAGES ACT, 1948	BARE ACT	268
76	MOTOR VEHICLES ACT, 1988	BARE ACT	268
77	MUSLIM LAWS	BARE ACT	268

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78	NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985	BARE ACT	268
79	NATIONAL SECURITY ACT, 1980	BARE ACT	268
80	NEGOTIABLE INSTRUMENTS ACT, 1881	BARE ACT	268
81	NEW DELHI MUNICIPAL COUNCIL ACT, 1994 (NDMC ACT)	BARE ACT	268
82	OATHS ACT, 1969	BARE ACT	268
83	OFFICIAL SECRETS ACT, 1923	BARE ACT	268
84	PARSI MARRIAGE AND DIVORCE ACT, 1936	BARE ACT	268
85	PARTITION ACT, 1893	BARE ACT	268
86	PASSPORTS ACT, 1967	BARE ACT	268
87	PATENTS ACT, 1970	BARE ACT	268
88	PERSONS WITH DISABILITES (EQUAL OPPORTUNITIES, PROTECTION OF RIGHTS AND FULL PARTICIPATION) ACT, 1995	BARE ACT	268
89	PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994	BARE ACT	268
90	PREVENTION OF CORRUPTION ACT, 1988	BARE ACT	268
91	PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT, 1984	BARE ACT	268
92	PREVENTION OF FOOD ADULTERATION ACT, 1954	BARE ACT	268
93	PREVENTION OF MONEY LAUNDERING ACT, 2002	BARE ACT	268
94	PROBATION OF OFFENDERS ACT, 1958	BARE ACT	268
95	PROHIBITION OF CHILD MARRIAGE ACT, 2006	BARE ACT	268
96	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012	BARE ACT	268

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97	PROTECTION OF HUMAN RIGHTS ACT, 1993	BARE ACT	268
98	PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005	BARE ACT	268
99	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1971	BARE ACT	268
100	PUNJAB EXCISE ACT, 1914	BARE ACT	268
101	RAILWAYS ACT, 1989	BARE ACT	268
102	RECOVERY OF DEBT AND BANKRUPTCY ACT, 1993	BARE ACT	268
103	REGISTRATION ACT, 1908	BARE ACT	268
104	RIGHT TO INFORMATION ACT, 2005	BARE ACT	268
105	RIGHTS OF PERSONS WITH DISABILITIES ACT	BARE ACT	268
106	SALE OF GOODS ACT, 1930	BARE ACT	268
107	SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989	BARE ACT	268
108	SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION AND REDRESSAL) ACT, 2013	BARE ACT	268
109	SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) ACT, 1985 ALONG WITH BIFR	BARE ACT	268
110	SOCIETIES REGISTRATION ACT, 1860	BARE ACT	268
111	SPECIAL MARRIAGE ACT, 1954	BARE ACT	268
112	SPECIFIC RELIEF ACT, 1963	BARE ACT	268
113	SUITS VALUATION ACT, 1887	BARE ACT	268
114	TRADE MARKS ACT, 1999	BARE ACT	268
115	TRANSFER OF PROPERTY ACT, 1882	BARE ACT	268